already functioning as an advisory ', body at the national level. As such there is no proposal with the Government to set up any other 'Sports Control Board' at the All India or | Regional level. Similarly, almost all j the State Governments have set up State Sports Councils to advise them on matters pertaining to promotion of sports and games.

As regards setting up of Sports Control Boards at the divisional level in addition to State SPorts Councils, a decision with regard to its need or otherwise rests with the State Governments concerned.

Funds for Divisional Boards

- 270. SHRI AMARPROSAD CHA-KRABORTY: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that no amount is sanctioned for offices of the Divisional Boards in Posts and Telegraphs Department for promotion | of Sports and Cultural talents amongst the employees; and

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(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS j (SHRI VIJAY N. PATIL): (a) and I (h) There is a Central P&T Sports Control Board which look after the conduct and cultural acti-: vities in the P&T of sports Department. Cm. the pattern of Central P&T Sports I Control Board, there are 16 Regional Sports Control Boards, one in each { Circle Headquarter of the P&T Department. Similarly, in each Region we have Divisional Boards to look after !' sports and cultural activities at thp Divi. sinnal level. Every year the Central Sports Control Board releases grants to aU the 16 Rewonal Snorts reauirements of each Region in j connection

with the conduct of snorts j and cultural activities

during the year. 1

It is the responsibility of Regional Sports Control Boards to provide funds from the grants released from the Central Sports Control Board and other soui-ces to the Divisional Boards for the conduct of snorts and cultural activities at the Divisional level.

'Dharna' staged by Employees of Dairy Development Corporation

- 271. SHRI BHOLA PRASAD: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether it is a fact that the employees of Mother Dairy staged a 'Dharna' in front of the office of the Dairy Development Corporation, New Delhi, on the 31st January, 1981:
 - (b) if so, what are their demands;
- (c) whether it is also a fact that the management of Mother Dairy, Delhi, have not implemented the agreement signed with the Mother D'airy Employees' Union regarding the revision of pay scales; and
- (d) if so, the steps being taken by Government to settle the dispute?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) About 25 out of 460 employees of Mother Dairy participated in the 'Dharna'.

(b) and (c) A revision in the pay scales for four categories of employees was announced by the Dairy on 1-1-1981. Oh 24-1-1981 Mother Dairy Employees Union wrote a letter informing the management that the revision in the pay scales was unsatisfactory and that the matter should be negotiated with tho Co"soau6nt uoon receipt of the letter of the Union, management staved implementation of the order of revision of pay scales. As the Union withdrew their letter dated 24-1-1981 vide their subsequent letter dated 2-2-81, the revised pay scales